**Annexure-1**

**Name of the corporate debtor: AG Conveying Systems Private Limited; Date of commencement of CIRP: 3 December 2019; List of creditors as on: 8 August 2022**

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verificati | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Bank of Maharashtra | Claim 1 | 23-Dec-19 | 4,97,77,749 | 4,97,77,749 | | First Charge | Yes | N0 | 100% | Nil | NA | 0 | 0 | |
| | Total | | | 4,97,77,749 | 4,97,77,749 | | | | | | | | | | |